

**National Company Law Appellate Tribunal, New Delhi**

**Competition Appeal (AT) No. 05 of 2018**

**In the matter of:**

**Karnataka Power Corporation Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Anr.**

**...Respondents**

**Present:**

**Appellant:**

**Respondent: Mr. Mariarputham Senior Advocate with Anurag Mathur  
Advocate for R-2.**

**ORDER**

**04.03.2020** Let this matter be not treated to be part heard/tied up matter  
and be listed for hearing before appropriate Bench on **7<sup>th</sup> April,2020.**

**[Justice S.J Mukhopadhaya]  
Chairperson**

**[Justice Bansi Lal Bhat]  
Member(Judicial)**

Ash/SR/RR